

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 11th August, 2016

No. HC.VII-167/2014/3917/A: Hon'ble the High Court has been pleased to direct the following Judicial Officers of Assam, Nagaland, Mizoram & Arunachal Pradesh to attend a **Workshop on Humanitarian Laws**, organized by the Judicial Academy, Assam in collaboration with the International Committee of the Red Cross (ICRC) **on 27 – 28 August, 2016 in the Conference Hall of the Judicial Academy, Assam**, Gauhati High Court, Guwahati, 1st Floor (Old Block)–

Sl. No.	Name	Designation
ASSAM		
1.	Shri Pranjal Das	District and Sessions Judge, Kamrup, Amingaon
2.	Shri Sanjeev Kumar Sharma	District and Sessions Judge, Dibrugarh
3.	Smti Susmita Phukan Khound	District and Sessions Judge, Karimganj
4.	Smti Mitali Thakuria	Principal Judge, Family Court, Barpeta
5.	Smti Anubha Das	Principal Judge, Family Court, Cachar, Silchar
6.	Shri Aditya Hazarika	Addl. District and Sessions Judge, Fast Track Court, Sivasagar
7.	Shri Debasish Bhattacharjee	Addl. District and Sessions Judge, Bajali
8.	Shri Dipak Thakuria	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
9.	Shri Darak Ullah	Civil Judge & Asstt. Sessions Judge, Goalpara
10.	Shri Sanjoy Hazarika	Chief Judicial Magistrate, Kamrup (M), Guwahati
11.	Shri Paban Chandra Kalita	Chief Judicial Magistrate, Dhemaji
12.	Smti Barnali Mahanta	Chief Judicial Magistrate, Barpeta
13.	Smti Kanchan Newar	Chief Judicial Magistrate, Dibrugarh
14.	Shri Nasim Akhtar	Chief Judicial Magistrate, Kokrajhar
15.	Shri Jaspal Singh	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
16.	Smti Munmun B. Sarma	Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
17.	Smti. Mridu Chanda Bordoloi	Civil Judge and Asstt. Sessions Judge, Bongaigaon
18.	Yusuf Azaz	Civil Judge & Asstt. Sessions Judge, Dhubri.
19.	Shri Mukul Chetia	Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
20.	Smti. Tripti Ari	Secretary, District Legal Services Authority, Nagaon

21.	Shri Abdul Mazid Md. Mahiuddin	Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
22.	Smti. Monmee Sarma	Secretary, District Legal Services Authority, Hailakandi
23.	Shri Nishanta Goswami	Addl. Chief Judicial Magistrate, Golaghat
24.	Shri Bhupen Kumar Nath	Addl. Chief Judicial Magistrate, Kamrup, Amingaon
25.	Shri Chaturjya Prasad Talukdar	Addl. Chief Judicial Magistrate, Cachar, Silchar
26.	Smti. Shivani Handique	Sub-Divisional Judicial Magistrate (S), Bongaigaon
27.	Smti Syeda Farida Afzal Zinnat	Sub-Divisional Judicial Magistrate (S), Nalbari
28.	Smti Sonamoni Chanda	Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
29.	Shri Mrinal Newpane	Sub-Divisional Judicial Magistrate (S), Barpeta
30.	Smti Jyotismita Sarma	Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur
31.	Shri Dimbeswar Teye	Judicial Magistrate, 1 st Class, Dibrugarh
32.	Shri Angshuman Bhattacharjee	Munsiff No.1, Tinsukia
33.	Smti Jayashree Bora	Munsiff, Rangia
34.	Shri Sandeep Kaushik	Munsiff-cum-Judicial Magistrate, 1 st Class, Gohpur
35.	Shri Iqbal Alam Fanaji	Munsiff No.2, Karimganj
36.	Shri Sundeep Kashyap Das	Munsiff No.4, Kamrup (M), Guwahati
NAGALAND		
37.	Shri Mayang Lima	District and Sessions Judge, Mon
38.	Smti Khesheli Chishi	Principal District and Sessions Judge, Tuensang
39.	Smti Mezivolu T. Therieh	Chief Judicial Magistrate, Kohima
40.	Smti Tucuno Vamuzo	Civil Judge (Jr. Divn.)-cum- Judicial Magistrate, 1 st Class, Kohima
41.	Smti Wonchibeni Vandanshan Patton	Civil Judge (Jr. Divn.), Wokha
MIZORAM		
42.	Smti. Helen Dawngliani	Addl. District and Sessions Judge-cum-PO, Human Rights Court, Aizawl
43.	Sri Liansangzuala	Senior Civil Judge,, Aizawl District
44.	Smti. Julie Lalrinzami	Chief Judicial Magistrate-cum-Senior Civil Judge, Mamit
45.	Sri Birthoilal Sakachep	Senior Civil Judge, Kolasib District
ARUNACHAL PRADESH		
46.	Shri Yomge Ado	Addl. District and Sessions Judge, Bomdila
47.	Shri Hirendra Kashyap	Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Itanagar, Capital Complex District

48.	Shri Tage Halley	Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Aalo, West Siang District.
49.	Shri Habung Tangu	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Yingkiong, Upper Siang District
50.	Shri Dange Niri	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Khonsa, Tirap

The details of the Programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to report at the venue on **27.08.2016 at 08:45 A.M.** positively.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/3918 - 3990/A, Dated : 11.08.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. **He / she is requested to inform the nominated participants of his / her State accordingly.**
10. **The District & Sessions Judge**, Kamrup (M), Guwahati / Kamrup, Amingaon / Dibrugarh / Karimganj / Barpeta / Cachar, Silchar / Sivasagar / Goalpara / Dhemaji / Kokrajhar / Lakhimpur, North Lakhimpur / Sonitpur, Tezpur / Bongaigaon / Dhubri / Nagaon / Hailakandi / Golaghat / Nalbari / Tinsukia. **He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**
11. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
12. Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon
13. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Dibrugarh
14. Smti Susmita Phukan Khound, District and Sessions Judge, Karimganj

15. Smti Mitali Thakuria, Principal Judge, Family Court, Barpeta
16. Smti Anubha Das, Principal Judge, Family Court, Cachar, Silchar
17. Shri Aditya Hazarika, Addl. District and Sessions Judge, Fast Track Court, Sivasagar
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22. Shri Paban Chandra Kalita , Chief Judicial Magistrate, Dhemaji
23. Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta
24. Smti Kanchan Newar, Chief Judicial Magistrate, Dibrugarh
25. Shri Nasim Akhtar, Chief Judicial Magistrate, Kokrajhar
26. Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
27. Smti Munmun B. Sarma, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
28. Smti. Mridu Chanda Bordoloi, Civil Judge and Asstt. Sessions Judge, Bongaigaon
29. Shri Yusuf Azaz, Civil Judge & Asstt. Sessions Judge, Dhubri.
30. Shri Mukul Chetia, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
31. Smti. Tripti Ari, Secretary, District Legal Services Authority, Nagaon
32. Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
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61. Shri Damge Niri, Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.) Khonsa, Tirap
62. Smti. Supriya Rao, Legal Advisor, ICRC.
63. The Administrative Officer, Judicial Academy, Assam.
64. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload this Notification in the official web site of Gauhati High Court immediately.***
65. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
66. The Private Secretary to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati
67. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Gauhati High Court, Guwahati
68. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
69. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati
70. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
71. The CA to Registrar General, Gauhati High Court, Guwahati.
72. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


11.08.16
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM